



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

48	PIL(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND ANR.	MR S S DEY SC, GHC	GA,ASSAM MR. Y DOLOI (SC, TRANSPORT, R1, R2)
49	PIL/72/2019 FIXED	KAMALSING BEY Versus THE UNION OF INDIA AND 7 ORS.	MR. A GOYAL MR. A CHOUDHURY	MR S INGTI GA, ASSAM MR. M SARANIA MR. A I KATHAR MR H MEDHI ASSTT.S.G.I. SC, P H E SC, K A A C SC, C B I
50	WA/235/2022 FIXED	PANKAJ MECH Versus THE OIL INDIA LTD. AND 5 ORS.	MR. S BISWAS MR. A BORO MS D DEVI	SC, OIL
51	I.A.(Civil)/1471/2022 FIXED in PIL/61/2021 WITH PIL/61/2021	SRI CHIRANJIV AGARWAL, Versus SHANKAR MANDIR PRATIBEKHI SAMAJ AND 33 ORS. SHANKAR MANDIR PRATIBEKHI SAMAJ AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR G JALAN MR H P GUWALA MR. H P NEOG	SC, PWD ROAD SC, PWD ROAD SC, PWD ROAD MR P DEKA (r-8) GA, ASSAM MR. B BORAH (r-8) MR. C BARO (r-8) SC, WPT AND BC SC, K A A C MR J CHUTIA
52	WP(C)/4011/2022 FIXED	DHRUBAJYOTI HAZARIKA Versus THE BRANCH MANAGER AND 2 ORS	MS. P CHAKRABORTY MS. A DAS	MR. S DUTTA MR. S DUTTA S HAQUE S HAQUE MR. H DAS MR. H DAS

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
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12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
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18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
20)	MR D K DAS	08-08-2022	To	10-08-2022
21)	MR B KAUSHIK	03-08-2022	To	12-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
14	Crl.A./163/2018 WITH LCR AND P.B. BY SLIP	SRI ABDUL KHALIQUE AND ANR Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A KKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
15	CRL.A(J)/15/2019 WITH OFFICE NOTE, LCR AND P.B. BY SLIP	GAURI SHANKAR NATH @ BANKA Versus THE STATE OF ASSAM	MR. A M BORA(AMICUS CURIAE) MR Z ALAM MR. A K DUTTA MR D C NATH MS. S NAZNEEN	PP, ASSAM
WITH				
16	Death Sentence Ref./2/2019	THE STATE OF ASSAM Versus GAURI SHANKAR NATH@ BANKA	PP, ASSAM	MR. K K HANDIQUE

LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
59	I.A.(Civil)/2230/2022 B/O in WP(C)/3147/2022 WITH WP(C)/3147/2022	AZHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
		AZHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
	WITH I.A.(Civil)/1776/2022 in WP(C)/3147/2022	AZHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, SEC. EDU.
	WITH I.A.(Civil)/1891/2022 in WP(C)/3147/2022	SHOHODEV RABI DAS Versus AZHARUL ISLAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. MR. I H SAIKIA
MOTION				
60	WP(C)/4456/2022 FIXED	RAJU MAHANTA Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	SC, SEC. EDU. SC, N C T E
61	WITH WP(C)/4400/2022	NIKUNJA SAHARIA AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, SEC. EDU. SC, N C T E
62	WITH WP(C)/4460/2022	NILOMANI BORAH AND 17 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI MR. P DEKA	SC, SEC. EDU.

63	WP(C)/4880/2022 FIXED ON 02.08.2022	MS. SHREYA GAUTAM (MINOR) Versus THE UNION OF INDIA AND 4 ORS.	MR D DEKA MR N J KUMAR	ASSTT.S.G.I.
64	WP(C)/5015/2022 B/O	KARICHUK L.P. SCHOOL Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, ELEM. EDU
ORDERS				
65	WP(C)/6865/2019 B/O	FAKAR UDDIN LASKAR AND 6 ORS. Versus THE STATE OF ASSAM AND 21 ORS.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU. MR H R A CHOUDHURY GA, ASSAM MR F U BARBHUIYA MR. M H LASKAR MR M HOSSAIN MR. J M SULAIMAN
66	I.A.(Civil)/2232/2022 CONNECTED WITH ITEM NO. 38 IN DAILY CAUSE LIST in WP(C)/6005/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus NITYA NANDA PAIT AND 20 ORS.	MR. T J MAHANTA SC, APSC	SC, HIGHER EDU MR D DAS MR. S BORTHAKUR MS. S CHUTIA

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
37	WP(C)/4753/2022 FIXED	MD. HATEM ALI Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
55	MACApp./135/2015 AT 10:30 A.M.	SMT SARALA DEKA and 4 ORS Versus SRI DIPEN CHANDRA DAS and ANR	MR.A C MAHANTA MR.B K JAIN MS.M DASGUPTA MS.B DAS	MR.S DUTTA (R-2) MS.N MODI(R-2) MS. R D MOZUMDAR MR.N KALITA (R-2) MR.C SHARMA (R-2) MS. C MOZUMDAR MR. S P SHARMA MR.S K SARMAR-1 MR.SIDHANT DUTTA (R-2)
	WITH I.A.(Civil)/2256/2018 in MACApp./135/2015	SMT SARALA DEKA and 4 ORS Versus SRI DIPEN CHANDRA DAS and ANR	MR. B K JAIN	MR. S DUTTA MR. C SHARMA

LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
58	WP(C)/4660/2022 FIXED	THE LAWYERS ASSOCIATION, GUWAHATI AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R J DAS MR N BARUAH	GA, ASSAM
59	WP(C)/4814/2022 FIXED	M/S SHIV ALLOYS STEEL Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR D K MISHRA MR. S K KEJRIWAL MS. S KEJRIWAL MR. B PRASAD MR P J BORAH	SC, APDCL
60	WP(C)/4908/2022 FIXED	PARTHA SARATHI CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR B PUSHILAL	SC, P AND R.D. MR B DEORI, GA, ASSAM.
61	WP(C)/5016/2022 B/O	BHASKAR BHARALI AND 2 ORS. Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MR. S BANIK MR. D. BORAH	SC, AFDC
62	WP(C)/5022/2022 B/O	M/S SURYA CONSTRUCTION Versus THE UNION OF INDIA AND 2 ORS.	MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA MISS. J GOGOI	ASSTT.S.G.I.
63	WP(C)/5026/2022 B/O	SHAHNAZ RASUL MANSOOR @ SHAHNAZ RASUL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, GAD SC, G M D A SC, GMC
ADMISSION				
64	WP(C)/3739/2022 FIXED	HITESWAR SARMA Versus GAIL (INDIA) LIMITED AND 3 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR. S MITRA, SC, GAIL (R-1,2)
ORDERS				
65	I.A.(Civil)/2226/2022 B/O in WP(C)/4806/2022	MD. ABDUL RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 19 ORS.	MR. S ISLAM MR A HAWARI	SC, CO OP GA, ASSAM GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
20)	MR D K DAS	08-08-2022	To	10-08-2022
21)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
61	WP(C)/4482/2022 FIXED	SMTI. DAMAYANTI BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR P J DUTTA MR. D GOGOI MR. P DEKA	GA, ASSAM SC, IRRIGATION SC, BTC
62	WP(C)/4933/2022 FIXED	DEEPSHIKHA SHARMA Versus THE STATE OF ASSAM AND 3ORS	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	GA, ASSAM
ADMISSION				
63	WP(C)/47/2022 FIXED	SOFIA KHATUN AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
64	WP(C)/66/2022 FIXED	HASINA KHATUN Versus THE STATE OF ASSAM AND 3 ORS	MR. M A SHEIKH MD. S Z B AKLAS	GA, ASSAM
65	WP(C)/4397/2022 FIXED	NUR HUSSAIN MOLLAH Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
ORDERS				
66	Cont.Cas(C)/145/2022 PERSONAL APPEARANCE, FIXED	HARISH CHANDRA NATH@ HARISH NATH Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS

LEAVE NOTE OF ADVOCATES FOR 03/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022

7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
20)	MR D K DAS	08-08-2022	To	10-08-2022
21)	MR B KAUSHIK	03-08-2022	To	12-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
55	AB/2162/2022 B/O	SUDHIR CHOUDHARY Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./1444/2022 FIXED	BISHNU HEMROM AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MS M NIROLA	PP, ASSAM
ORDERS				
57	Crl.A./131/2021 WITH LCR (FIVE FILES). FIXED	SULTAN MAMUD Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR A ISLAM (R-3) MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGHAIN (R-2) PP, ASSAM
58	Crl.A./29/2022 WITH OFFICE NOTE, B/O	RAJU AHMED LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM
	WITH I.A.(Crl.)/81/2022 in Crl.A./29/2022	RAJU AHMED LASKAR Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 03/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022

8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
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18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
20)	MR D K DAS	08-08-2022	To	10-08-2022
21)	MR B KAUSHIK	03-08-2022	To	12-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CRIMINAL BENCH (CRL.REV.P)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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BAIL HEARING

47	AB/2103/2022 FIXED	SULTAN ALI AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
WITH				
48	Bail Appln./1371/2022 BA/1363/2022(D/O), WITH CASE DIARY	JAMAL BADSHA AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
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18)	MS. D GHOSH	01-08-2022	To	06-08-2022

19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
20)	MR D K DAS	08-08-2022	To	10-08-2022
21)	MR B KAUSHIK	03-08-2022	To	12-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
51	Bail Appln./1860/2022 B/O	RUBUL ALI Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM
<u>MOTION</u>				
52	AB/2062/2022 FIXED.	MAINUDDIN ALI @ KHOIRAT AND 2 ORS Versus THE STATE OF ASSAM	MD S HOQUE	PP, ASSAM
53	AB/2163/2022 B/O	BALIN KALITA AND 4 ORS. Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
<u>BAIL HEARING</u>				
54	AB/4042/2021 FIXED	MRIDUPABAN NEOG Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N J DUTTA	PP, ASSAM
55	AB/1137/2022 FIXED	MORJINA BIBI @ MIRA BEGUM AND 4 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. S RANA	PP, ASSAM
<u>ORDERS</u>				
56	I.A.(CrI.)/379/2022 FIXED. in AB/1164/2022 WITH AB/1164/2022	SIDDHARTH SIPANI Versus THE STATE OF ASSAM, RANJITA PEGU Versus THE STATE OF ASSAM	MR. N SARKAR MR P K BASU MR N M DEKA MR. S R RABHA MR D KALITA MR. M HUSSAIN MR. P DUTTA	MR. M HUSSAIN MR D KALITA PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
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18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
20)	MR D K DAS	08-08-2022	To	10-08-2022
21)	MR B KAUSHIK	03-08-2022	To	12-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
205	WP(C)/3563/2022 FIXED	M/S SAIKHOWA SADIYA MIN SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM
206	WP(C)/4920/2022 FIXED	BICHITRA SARMA AND 10 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, CO OP GA, ASSAM
ADMISSION				
207	WP(C)/3314/2021 B/O	PRAFULLA DAIMARI Versus THE STATE OF ASSAM AND 12 ORS	MR. R P SARMAH MR. P N SHARMA MR. D DOLEY	SC, PNRD GA, ASSAM MR. R TALUKDAR (JR. GA, ASSAM)
ORDERS				
208	I.A.(Civil)/2210/2022 B/O, CONNECTED WITH ITEM NO. 135 IN DAILY CAUSE LIST in WP(C)/3600/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
209	I.A.(Civil)/2211/2022 B/O, CONNECTED WITH ITEM NO. 136 IN DAILY CAUSE LIST in WP(C)/3608/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
210	I.A.(Civil)/2212/2022 B/O, CONNECTED WITH ITEM NO. 137 IN DAILY CAUSE LIST in WP(C)/3613/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR	SC, AG ASSTT.S.G.I. SC, FINANCE SC, WATER RESOURCE
211	I.A.(Civil)/2213/2022 B/O, CONNECTED WITH ITEM NO. 139 IN DAILY CAUSE LIST in WP(C)/3637/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
212	I.A.(Civil)/2214/2022 B/O, CONNECTED WITH ITEM NO. 133 IN DAILY CAUSE LIST in WP(C)/3595/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE

213	I.A.(Civil)/2215/2022 B/O, CONNECTED WITH ITEM NO. 134 IN DAILY CAUSE LIST in WP(C)/3597/2022	TAPAN MEDHI Versus THE UNION OF INDIA AND 8 ORS	MR S MUKTAR	SC, AG ASSTT.S.G.I. SC, WATER RESOURCE SC, FINANCE
214	WP(C)/4586/2022 FIXED	MD. JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BHATTACHARJEE MR. H A SARKAR	SC, HIGHER EDU GA, ASSAM MR. K K NANDI (R-4,5)

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
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21)	MR B KAUSHIK	03-08-2022	To	12-08-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
52	FAO/42/2022 FIXED	SABYA KALITA AND 3 ORS. Versus BHAGAWAN KALITA AND 2 ORS.	MR. A DAS	
ORDERS				
53	I.A.(Civil)/4186/2019 in RSA/140/2007 (D/O), B/O in RSA/140/2007	ON THE DEATH OF LATE HAREN SARMAH HIS LEGAL HEIRS DIPAK SARMAH AND 7 ORS Versus JOGENDRA CH. SARMA and 8 ORS	MR. N DHAR MS. S DASGUPTA	MR. N CHAKRABARTY MR. C GOSWAMI
	WITH I.A.(Civil)/2652/2018	ON THE DEATH OF HIREN SARMA, HIS LEGAL HEIRS AND 8 ORS Versus SRI JOGENDRA CHANDRA SARMAH	MR. S R BHATTACHARJEE MR. N DHAR MR. R DAS MR A J GHOSH MS. S DASGUPTA MS J K JAISWARA MR. S BHATTACHARJEE	MR. C GOSWAMI
54	FAO/40/2022 FIXED	SIKHA BHUYAN Versus SABIR AHMED AND 9 ORS.	MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	
	WITH I.A.(Civil)/1909/2022 in FAO/40/2022	SIKHA BHUYAN Versus SABIR AHMED AND 9 ORS.	MR. P BORAH MR GAURAV R DUTTA MR C GOGOI	
55	FAO/41/2022 FIXED	LALMIYA HOQUE Versus M/S REJIBUL HOQUE AND ANR.	MR M AHMED MS. N CHOUDHURY MR A. ALI MS R P AHMED	
	WITH I.A.(Civil)/2192/2022 in FAO/41/2022	LALMIYA HOQUE Versus M/S REJIBUL HOQUE AND ANR.	MR M AHMED MR A. ALI N. CHOUDHURY	

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
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6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
13)	MR. S B PRASAD	31-07-2022	To	13-08-2022
14)	MR. J SARMAH	01-08-2022	To	04-08-2022
15)	MR. M K DAS	30-07-2022	To	06-08-2022
16)	MRS. N BARUAH	01-08-2022	To	13-10-2022
17)	MR. A AHMED	30-07-2022	To	06-08-2022
18)	MS. D GHOSH	01-08-2022	To	06-08-2022
19)	MR. R P KAKOTI SR. ADV.	01-08-2022	To	06-08-2022
20)	MR D K DAS	08-08-2022	To	10-08-2022
21)	MR B KAUSHIK	03-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,3rd August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CIVIL BENCH-I]

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 01-08-2022 TO 06-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

52	MACApp./431/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD. Versus SMTI PARAMESWARI DAS and ANR	MR. S K GOSWAMI MR.R KATHKATIA
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LEAVE NOTE OF ADVOCATES FOR 03/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
4)	MR B K KAR	26-07-2022	To	06-08-2022
5)	MR H Dey	20-07-2022	To	19-08-2022
6)	MS. A DEVI	21-07-2022	To	19-08-2022
7)	MR M J QUADIR	29-07-2022	To	05-08-2022
8)	MR B KAUSHIK	27-07-2022	To	03-08-2022
9)	MR A KAKOTI	29-07-2022	To	06-08-2022
10)	MR. O P BHATI	29-07-2022	To	12-08-2022
11)	MR. M U MAHMUD	29-07-2022	To	07-08-2022
12)	MR. I A TALUKDAR	01-08-2022	To	05-08-2022
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20)	MR D K DAS	08-08-2022	To	10-08-2022
21)	MR B KAUSHIK	03-08-2022	To	12-08-2022